

National Company Law Tribunal

Allahabad Bench

CP No. 100/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE COMPANY: PROVIEW RISHABH INFRA Pvt Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of Companies Act, 1956

Sl. NO.	Name	Designation	Representation	Signature
1.	Santosh Kumar Nigam	Adv.	Respondent.	Santosh
2.				

CP No.100/ND/2013

Sh. Nazam, proxy on behalf of Sh. Siddharth Singhal, Advocate for the petitioner. At the request of the proxy on behalf of petitioner, the matter is adjourned to 10<sup>th</sup> October, 2017 for argument.

— Sd —

Dated:08.09.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by:  
Kavya Prakash